

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

42. CP/889(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **28.11.2022.**

NAME OF THE PARTIES: Ms. Asha Pardeshi wife of Mr. Ashok Pardeshi  
Vs.  
Anisha Transformers Private Limited

SECTION: 241(1) & 242(4) of the Companies Act, 2013

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**ORDER**

Due to paucity of time, the matter could not be heard. List the matter on  
**15.12.2022.**

Sd/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

Sd/-  
H. V. SUBBA RAO  
Member(Judicial)

/z/